

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1216
ANSWERED ON:15.07.2004
CONSTRUCTION OF ROB IN BIHAR
Jha Shri Raghunath

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is no Rail over bridges in Raxaul, Sugholi and Motihari in East Champaran and Narkatiaganj and Chavani in West Champaran of Bihar;
- (b) if so, whether large number of persons were killed on unmanned railway crossing in Sugholi-Raxaul section near Sheetalpur village;
- (c) if so, the action taken by the Government to construct the flyover and to man the unmanned railway crossing; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU)

(a): Yes, Sir. However work of Road Over Bridge (ROB) at Motihari is in progress. It was sanctioned in 1982-83 on cost sharing basis. The Railway portion of this work has been completed by Railway in 1990. Similarly, a ROB in lieu of level crossing (LC) No.34 (near Narkatiaganj) at Km.188/13-14 between Raxaul and Balwa stations and ROB in lieu of LC No.33 at Km. 186/13-14 between Adpur and Raxaul stations was sanctioned in 2002-03 on cost sharing basis.

(b): 15 persons were killed in an accident on unmanned level crossing No.6 C at Km.19/3-4 in June 1999. However, there is unauthorized trespassing near Sheetalpur village between Dharmina & Sagauli on Raxaul-Sagauli section.

(c & d): Railways construct Road over/under bridges in lieu of existing level crossings on cost sharing basis having traffic density of one lakh or more TVUs (TVU – A unit obtained by multiplying the number of trains with the number of road vehicles passing over the level crossing in 24 hours) or otherwise on deposit terms where the traffic is less, proposals for which have to be sponsored by concerned State Govt. duly fulfilling certain preliminary pre-requisites required under extant rules. One Road over bridge has been proposed on cost sharing basis in lieu of L.C.No.175 at Km.186/3-4 between Semra- Sagauli sections in the Works Programme of 2004-05.

There is no proposal to provide manned level crossing in lieu of unauthorized trespassing near Sheetalpur. If a level crossing is required the same can be provided on deposit terms, the full cost of which has to be borne by State Govt. As far as manning of unmanned LC No. 6 'C' at Km.19/3-4 is concerned it does not qualify the criteria set for manning of unmanned level crossings.